

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 19-08-2025 To 19-08-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CRM (A)	3019/2025	ALIMUDDIN TAHAR AND ANR. Mobile:7044727967 Email:PARVEJALAMADVOCATE@GMAIL.COM	PARVEJ ALAM	16-09-2025	1) ... ACT WRONG AT WHOLE PETITION AND PP LETTER WHERE PS CASE DETAILS MENTIONED.... (B.N.S)
2	CRM (A)	3020/2025	NIMAI CHANDRA SARKAR Mobile:6290415247 Email:ADVVRANOJOY@GMAIL.COM	RANOJOY CHATTERJEE	15-09-2025	1) ... SUBJECT CATEGORY CODE AND CASE STAGE CODE WRONGLY FILL UP AT PRESENTATION FORM SL. NO. 13,14...
3	CRM (A)	3022/2025	AMIYA GUPTA AND ANR. Mobile:9832271575 Email:SANTIRANJAN.ADV@GMAIL.COM	SANTI RANJAN HAZRA	15-09-2025	1) ... CLARIFICATION NEEDED AT PARAGRAPH ONE REGARDING ACT. OF APPLICATION FOR ANITICIPATORY BAIL...
4	CRM (A)	3023/2025	SAMAPTI DEY LAHA Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	09-09-2025	1) MENTION G.R. CASE NO. PENDING BEFORE LD TRIAL COURT. ... 2) DIST. WRONG. ... 3) P.S. NAME WRONG 4) SIGNED ID CARD OF DEPONENT , COUNTER SIGNED BY COMMISSIONER OF AFFIDAVIT, IS NEED TO BE ATTACHED WITH PETITION.
5	CRM (A)	3025/2025	NABA KUMAR MONDAL Mobile:9332550050 Email:AGNISWAR.JIO@GMAIL.COM	AGNISWAR BHUINYA	09-09-2025	MENTION P.S. CASE DETAILS IN LD P.P. LETTER.
6	CRM(M)	1427/2025	APPEL SK @ ZAMALUDDIN SK Mobile:8777838310 Email:MDHAFIZALI.ADV@GMAIL.COM	MD HAFIZ ALI	09-09-2025	NO RECTIFICATION HAS BEEN DONE TO HIDE VG IDENTITY.
7	CRM(M)	1469/2025	SARIFUL ISLAM @ SARIFUL MOLLA Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	09-09-2025	1) S.C. CASE YEAR MENTIONED IN PETITION NOT MATCHING WITH CERTIFIED COPY 2) P.S. DATE WRONG IN PRAYER PARA. 3) ATTACH COPY FOR LD. P.P. 4) SUPPRESSION OF PREVIOUS REJECTION VIDE CRM(M) 924/2025
8	CRM(M)	1470/2025	MUKTI BAKSHI @ BAKSI Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	09-09-2025	1) REMOVE CRPC SECTIONS. ... 2) MENTION SESSIONS CASE NO. IN 1ST PARA.
9	CRM(M)	1471/2025	BISWAJIT SARKAR Mobile:8134803322 Email:ADVSAGNIKA@GMAIL.COM	SAGNIKA BANERJEE	09-09-2025	LD TRIAL COURT CASE DETAILS WRONG IN PRAYER PARA

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
10	CRM(M)	1476/2025	ATIAH RAHAMAN LASKAR AND ANR. Mobile:9239409287 Email:BHATTACHARYABIBASWAN@GMAIL.COM	BIBASWAN BHATTACHARYA	09-09-2025	SIGNATURE OF DEPONENT IS REQUIRED ON THE ID CARD COPY.
11	CRM(M)	1477/2025	SUJIT PANDEY Mobile:9830008339 Email:SHRAMANSARKAR@GMAIL.COM	SHRAMAN SARKAR	09-09-2025	IN 3RD PARA, SCHOOL NAME OF V.G. IS BEING DISCLOSED
12	CRM(M)	1479/2025	SUBRATA TUNGA Mobile:9163754214 Email:DEBOLEENA1994@GMAIL.COM	DEBOLEENA GHOSH	09-09-2025	1) REMOVE CRPC SECTIONS 2) MENTION P.S. CASE DETAILS IN LD P.P. LETTERS
13	CRM(M)	1481/2025	SOUMIT @ SHOUMIT HALDER Mobile:9830271526 Email:SKRD31@GMAIL.COM	SHIBAJI KUMAR DAS	09-09-2025	REMOVE CRPC SECTION FROM 1ST PAGE AND PRAYER PAGE
14	CRR	3650/2025	HIFZUR RAHMAN ANSARY @ HAFIZ ANSARY Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	26-09-2025	PS YEAR WRONG MENTIONED IN THIS PETITION
15	CRR	3651/2025	BIKASH PARAMANICK Mobile:9874305473 Email:FIRDOU2305786@GMAIL.COM	GOPA BISWAS	26-09-2025	TYPE COPY OF NEEDED (TRIAL COURT HAND WRITING ORDER)
16	CRR	3652/2025	LAXMIRANI BACHAR Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	26-09-2025	TYPE COPY OF NEEDED (TRIAL COURT HAND WRITING ORDER)
17	WPA	18953/2025	BIPLAB MONDAL Mobile:7001259049	RABIA KHATOON	25-09-2025	ADV SIGN IN 0 PAGE MISSING
18	WPA	19067/2025	FATEPUR PARSHI CLUB AND ANR. Mobile:8910244263 Email:CALCUTTA1R@GMAIL.COM	CHAITALI MUKHOPADHYAY	25-09-2025	C J NAME WRONG
19	WPA	19165/2025	RADHU RAJAK Mobile:1908431341 Email:SINGHAROY.SINGHAROY.TSR@GMAIL.COM	TAMAL SINGHA ROY	25-09-2025	RESPONDENT 4 DISTRICT MISSING
20	WPA	19196/2025	ILA MUKHERJEE Mobile:9123333752 Email:NIRUPAMDUTTA86@GMAIL.COM	NIRUPAM DUTTA	25-09-2025	SUBJECT CAT. CODE WRONG
21	WPA	19215/2025	BINAYAK STEEL AND ANR Mobile:9088016203 Email:PRAKASHOM007@GMAIL.COM	OM PRAKASH PRASAD	25-09-2025	COURT NO WRONG
22	WPA(H)	74/2025	XXX XX XXX AND ANR.	TIRTHARAJ	25-09-2025	1. SHORT LIST OF DATES MISSING

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:6289297614 Email:TIRTHARAJGHOSHAL20@GMAIL.COM	GHOSHAL		2. ADDRESS MISSING OF RESPONDENT 1 3. ALL (MRS.) PORTION OF PET. MUST BE REMOVED IN ALL PORTION 4. PAGE 2 MAY BE WRONG IN THE 2ND COPY AS PER 1ST COPY
23	WPA(P)	343/2025	AMBAR ALI MOLLA AND ANR. Mobile:9830189754 Email:LAKSHMINATH2016@GMAIL.COM	LAKSHMINATH BHATTACHARYA	25-09-2025	INITIAL PAGES NOT IN PROPER ORDER IN 1ST COPY

Printed On 19-08-2025